

FORM NO. INC-19  
NOTICE

[Pursuant to rule 22 of the Companies (Incorporation) Rules, 2014]

- 1) Notice is hereby given that in pursuance of sub-section (4)(ii) of section 8 of the Companies Act, 2013, an application has been made by M/s **YUGRISHI GLOBAL HEALTHCARE FOUNDATION**, CIN **U74999DL2016NPL299040** to the Regional Director, Northern Region, New Delhi for revocation of the license issued to it under section 8(5) of the companies Act, 2013. After the cancellation of license, the company will be required to add the word "Private Limited" to its name after the word Foundation i.e **YUGRISHI GLOBAL HEALTHCARE FOUNDATION PRIVATE LIMITED**.
- 2) The principal objects of the company are as follows:
- a. To provide Medical Relief to the common masses by way of promoting AYURVEDA, YOGA, UNANI, SIDDHA, HOMEOPATHY, NATUROPATHY, BIO-MEDICINAL, ALLOPATHIC or any other Healthcare and Medicinal streams and in that connection, to also impart knowledge, education, training and to undertake research and development for the activities of the Company, in the brand name of "YUGRISHI" or any other brand name.
  - b. The aforesaid objects will be pursued and carried on by the Company on its own as well as by way of making donations, contributions, gifts, grants to the other entities or trusts or institutions having charitable objects.
  - c. No objects of the Company will be carried out without obtaining prior approval from the concerned authorities.
  - d. To do all such other lawful things as considered necessary for the furtherance of the above objects.
- 3) A copy of the draft Memorandum and Articles of the proposed company may be seen at SHOP NO.5, ANAND DHAM ASHRAM, BAKKARWALA MARG, NANGLOI, NAJAFGARH ROAD NEW DELHI 110041.
- 4) Notice is hereby given that any person, firm, company, corporation or body corporate, objecting to this application may communicate such objection to the Regional Director at New Delhi within thirty days from the date of publication of this notice, by a letter addressed to Regional Director, Northern Region, B-2 WING, 2nd FLOOR, PARYAVARAN BHAWAN, CGO COMPLEX, NEW DELHI - 110003, a copy of which shall be forwarded to the Applicant at SHOP NO.5, ANAND DHAM

"FORM A"

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India  
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VENTODEX PRIVATE LIMITED

|    |                                                                                              |                                                                                                                                                                                                                    |
|----|----------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | M/s. VENTODEX PRIVATE LIMITED                                                                                                                                                                                      |
| 2. | Date of Incorporation of Corporate Person                                                    | 03/03/2020                                                                                                                                                                                                         |
| 3. | Authority Under Which Corporate Person is Incorporated/Registered                            | Registrar of Companies, NCT of Delhi & Haryana, New Delhi                                                                                                                                                          |
| 4. | Corporate Identity Number /Limited Liability Identity Number of Corporate Person             | U74999DL2020FTC362561                                                                                                                                                                                              |
| 5. | Address of The Registered Office and Principal Office (If Any) Of Corporate Person           | 5th Floor, Commercial Tower, Novotel Pullman Hospitality District, DIAL New Delhi-110037                                                                                                                           |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 05/08/2023                                                                                                                                                                                                         |
| 7. | Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator | Name : Mr. Amit Agrawal<br>Address : H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092<br>Email Address : amitagcs@gmail.com<br>Contact No.: 011-43019279<br>Registration Number : IBBI/IPA-002/IP-N00185/2017-18/10456 |
| 8. | Last Date for Submission of Claims                                                           | 04/09/2023                                                                                                                                                                                                         |

Notice is hereby given that the **M/s Ventodex Private Limited** has commenced voluntary liquidation on **05/08/2023**.

The stakeholders of **M/s Ventodex Private Limited** are hereby called upon to submit a proof of their claims, on or before **04/09/2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 07/08/2023  
Place : Delhi

Sd/-  
Amit Agrawal  
Liquidator